

Safe sanitary facilities

666. SHRI C.P. NARAYANAN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of families and number of houses in the country which do not have safe sanitary facilities;
- (b) the expected amount for providing these facilities;
- (c) how many houses among them provide themselves with such facilities, according to Government estimates; and
- (d) by when Government aims to put an end to open defecation?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) The Ministry had through the States carried out a Base line survey on sanitation facilities in rural areas in 2012-13. On the basis of the Baseline survey and the achievements made and reported subsequently by the States, 10.74 crore rural households are still without access to toilets as on 25.2.2015.

(b) For providing facilities of toilets and Solid Liquid Waste Management projects in each Gram panchayat of the country till 2019, the total fund requirement is estimated to be ₹ 1,34,386 crore, out of which the Central share is ₹ 1,00,447 crore as per current sharing pattern between Centre and State under the Swachh Bharat Mission (Gramin) [SBM(G)].

(c) It is estimated that 88 lakh households will not be eligible for the incentives under SBM(G). They will have to provide for these facilities themselves. Some of households eligible for incentives may also provide such facilities themselves.

(d) The Swachh Bharat Mission (Gramin) launched on 2nd October, 2014, aims, *inter-alia* at attaining an Open Defecation Free India by 2nd October, 2019 by providing access to toilet facilities to all households.

Fees in Kendriya Vidyalayas

†667. SHRIMATI KANAK LATA SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

† Original notice of the question was received in Hindi.

(a) whether free education is being provided to children belonging to the age group of 6 to 14 years in Kendriya Vidyalayas under Right of Children to Free and Compulsory Education Act; and

(b) the details of quarterly/annual amount charged under fees and other heads from students of class I to X?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) In Kendriya Vidyalayas, children admitted under the Right of Children to Free and Compulsory Education Act, 2009 (*i.e.* 25% admission Class-I) are provided free and compulsory education upto Class VIII, which includes complete fees exemption and reimbursement of expenditure in books, stationary, uniform and transportation as per norms.

(b) The details of the amounts being charged under fees and other heads from students other than those admitted under RTE Act from Classes I to X are as under:-

1.	Tuition Fee – Class IX and X (Boys)	₹ 200.00 Per month
2.	Computer Fund - Class III onwards wherever computer education is being imparted	₹ 100.00 per month
3.	Vidyalaya Vikas Nidhi	₹ 500.00 per month

Utilization of funds by universities

668. SHRI PRAVEZ HASHMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the quantum of funds allocated by UGC to DU, JNU, AMU and Jamia Millia Islamia Universities during the last three years in Plan and non-Plan projects;

(b) whether the allocated funds are being utilized, as per the norms; and

(c) if not, what action has, so far, been taken against the erring universities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) During the last 3 years, UGC has allocated and released the Plan and Non-Plan fund to following Central Universities as per details below:—